

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal(AT) No. 19 of 2021**

IN THE MATTER OF:

Ambuja Cements Ltd.

...Appellant

Vs

Present:

For Appellant: Mr. Krishnendu Dutta, Mr. Sarthak Gupa, Ms. Pragati Banka and Ms. Mukti Choudhary, Advocates

**O R D E R
(Through Virtual Mode)**

16.02.2021 Heard learned Counsel for the Appellant. He submits that the question involved in this Appeal as to whether the meeting of the shareholders and creditors of the Company can be dispensed with.

Let the matter be fixed on **1st March, 2021** for argument.

The Appellant may file short Written Submissions along with relevant citations within a week.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**(Kanthi Narahari)
Member(Technical)**